

Sl. No.8

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/124/241/AMR/2019		241	Duan Hongli & another Vs Al.Sami Agro Products Pvt Ltd
	IA(Companies Act)/14/2023	Rule 11 of NCLT Rules	Mrs. Duan Hongli & another Vs. Al-Sami Agro Products Private Limited & 8 others
	IA(Companies Act)/13/2023	Rule 11 read with 131 and 132 NCLT Rules	Mrs. Duan Hongli & another Vs. Al-Sami Agro Products Private Limited & 8 others
	IA(Companies Act)/10/2022	Rule 11 of NCLT	Abdul Salaam & 3 others Vs. Duan Hongli & another (in the matter of M/s Al-Sami Agro Products Private Limited)

ORDER

**Present:** Mr. G. S. Rama Rao, Ld. Counsel for the Petitioner.

Mr. Anil Mukherji, Proxy counsel for the Respondent.

Pleadings are completed. At the request of proxy counsel for the Respondent, for hearing, list the matter on 24.09.2024.

List all other IAs, for hearing, along with main CP on 24.09.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)